

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8146/2008

(From the judgement and order dated 30/05/2008 in CRLA No. 405/1998 of the HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SUKHVINDER SINGH Petitioner(s)

VERSUS

STATE OF HARYANA Respondent(s)

(With appln(s) for bail and office report)

Date: 25/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Mahabir Singh, Sr. Adv.
Mr. Rakesh Dahiya, Adv.
Mr. Ajay Pal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

The special leave petition is dismissed.

(A.S. BISHT)
MASTER

COURT MASTER

(PUSHAP LATA BHARDWAJ) COURT